1	2								3 ,
11								,	3 · 2
12	Madhya Pradesh		•	-					6-2**
13	Maharashtra .								8 1
14	Manipur .							•	3.9
15	Meghalaya								5 - 5
16	Nagaland .						-		8.6
17	Orissa								7.6
18	Punjab								5-8
19	Rajasthan .					-			7.5
20	Sikkim					•			15 - 8 ***
21	Tamil Nadu .			-			-		2 7
22	Tripura								5.6
23	Uttar Pradesh			,	-		-	-	5 · 1
. 24	West Bengal								5.0

Note:

- \*Average of first four years.
- \*\*Rate at 1970-71 prices.
- \*\*\*Average of first three years.

Source: C.S.O. & Directorate, of Economics and Statistics of respective State Governments.

## Outlay for Rajasthan

- 49. SHRI RAMDAS AGARWAL: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:
- (a) what is the amount of plan outlay proposed by the Government of Rajasthan for 1992-93;
- (b) the total amount so far sanctioned by the Union Government in this regard;
- (c) whether there is a demand for increasing this outlay;
- (d) if so, whether Central Government propose to increase the outlay; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION

- (SHRI H. R. BHARDWAJ): (a) An outlay of Rs. 1630.51 crores was proposed for Annual Plan 1992-93 by the Government of Rajasthan.
- (b)  $A_n$  outlay of Rs. 1400 crores for 1992-93 was agreed in a meeting held between Deputy Chairman, Planning Commission and the Chief Minister of Rajasthan.
  - (c) to (e) Do not arise.

## Representation Received from Karnataka Government Regarding Release of Central Plan Assistance

- 50. SHRI S. B. HARIPRASAD: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:
- (a) whether Central Government had received representations from Karnataka

Government in respect of norms for distribution and release of Central plan assistance;

- (b) if so, details of serious lacunae and inequities pointed out by Karnataka; and
- (c) what are the corrective steps proposed to be taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF **PLANNING** AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) to (c) Presumably, the Hon'ble Member is referring to norms for allocation of Central assistance. Suggestions on this subject have been received from Chief Ministers several States including Karnataka, Central Assistance to non-Special Category States is formula based. The formula approved at the NDC meeting in December, 1991 takes into consideration their suggestions and gives due weightage to population, per capita income, tax effort, fiscal management, performance in relation to national objectives and special problems.

## Declaration of some Districts in Uttar Pradesh as 'Zero-Industry Districts'

- 51. SHRI RAM NARESH YADAV: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:
- (a) whether Government propose to declare some districts in Uttar Pradesh as 'Zero-Industry districts';
- (b) if so, what are the names of the such districts; and
- (c) what are the norms for declaring districts as 'zero-industry districts'?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) to (c) The following districts of Uttar Pradesh were declered "no industry districts" in 1971:—Banda, Fatehpur, Hamirpur, Jalaun, Aunpur, Sultanpur, Kanpur Dehat, Chemoli, Pauri Garhwal, Tehri Garhwal, Uttar Kashi, Almora, Pithoragarh, Dehradun, National,

'No industry districts' are those districts where no medium or large scale industry exists.

## राष्ट्रीय बस्त्र निगम का पुनगंठन किया जाना

- 52. श्री राम जेठमलानी: क्या पत्ता मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि राष्ट्रीय वस्त्र निगम को मार्च, 1991 के प्रन्त तक भारी वित्तीय घाटा उठाना पहा है; यदि हां, तो कितनी राणि का वित्तीय घाटा हुग्रा;
- (ख) क्या सरकार ने **इस भारी** वित्तीय घाटे के कारणों **का पता लगाने** के लिए कोई कदम उठाएं **है**;
- (ग) यदि हां, तो क्या सरकार
  निगम के कायकरण का जिसमें उसके
  कारखानों की उत्पादकता, उनकी खरीद,
  विपणन, प्रशासनिक व्यवस्था भौर उनका
  व्यय तथा निगम को पुनर्गठित करना
  थी सम्मिलित है, व्यापक घ्रध्ययन करने
  के लिए पनल नियुक्त करने का विचार
  र अती है; घोर
- (घ) यदि नहीं, तो उसके क्या कारण हैं; स्रौर यदि हां, तो कब तक?

वस्त्र मंत्रालय के राज्य भत्नी (बी अशोक गहलोत: (क) जी हां। मार्च, 1991 के ग्रन्त तक एन, टी सी को 2016.27 करोड़ र क संचित निबल घाटा हुग्रा।

- (ख) एन टी सी मिलों में घाटों के लिए मुख्य कारण हैं, भ्रप्रचलित मशीन, कम उत्पादकता, फालतू श्रमिक बल, घटिया काय व्यवस्था, कम दाम तथा उपयोग, श्रपर्याप्त ग्राघुनिकीकरण तथा कार्यशील पूंजी के लिए निधियों की कमी ग्रार्यहै।
- (ग) ग्रीर (घ) पैनल की कोई ग्रावश्यकता नहीं है। एव टी सी ने